

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CIRCULAR

It was observed during the round of the building taken by Ld. District & Sessions Judge, RADC that some of the officials/staff are not wearing/displaying their identity card during the office hours despite several guidelines having been issued from time to time.

All the officials are hereby directed to wear/display their identity card in proper manner. Violation of the directions shall be viewed seriously.

This issue with the prior approval of Ld. District & Sessions Judge, RADC, Delhi.

This is a computer generated copy and does not require signatures.

-Sd-

(VIMAL KUMAR YADAV)
Officer In charge (Administration Branch)/
Spl. Judge (PC Act) CBI, RADC, Delhi.

No. E-11574-11634/Circular/Admn./RADC/2020

Dated: 02.09.2020

Copy digitally forwarded to :

1. All the Readers at RADC to circulate the same amongst the staff working in their courts.
2. All the Branch Incharges at RADC with the direction to amongst the staff working under their control.
3. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
4. The P.S. to District & Sessions Judge, RADC, New Delhi.

Sd-

Branch In-charge (Admn.)
RADC, Delhi.